

1950-61 (September 1960—August 1961)
(In bales of 400 lbs. each)

Date of Release	Bengal Deshi	Cotton Stapling 23/32" and below	Cottons Stapling 3/4" and below
9-12-1960	50,000
14-2-1960	50,000
12-4-1961	60,000
5-5-1961	..	50,000	..
27-7-1961	30,000	..	30,000
TOTAL	190,000	50,000	30,000
GRAND TOTAL	2,70,000 bales.		

(c) and (d) During the 1960-61 season the Gujarat Government had requested that short staple cottons may be allowed to be exported. After assessing the net available surplus, an export quota was released. Government had no information about the actual requirements of foreign buyers at any particular time. Announcements regarding exports could, however, be made only after a careful review of the cotton position in the country.

वैदेशिक-कार्य मंत्रालय में हिन्दी न जानने वाले कर्मचारी

३१३. श्रीमती शान्ति देवी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय में ३० जून १९६१ को प्रथम श्रेणी, द्वितीय श्रेणी तथा तृतीय श्रेणी में अलग-अलग कितने कर्मचारी थे जो हिन्दी नहीं जानते थे; और

(ख) क्या मन्त्रालय ने उन्हें हिन्दी सिखाने के लिये कोई रोस्टर तैयार किया है और यदि हाँ, तो उस रोस्टर के अनुसार

हिन्दी सिखाने का कार्य कब तक पूरा होने की आशा है ?

t[NoN-HINDI-KNOWING STAFF IN E.A. MINISTRY

353. SHRIMATI SHANTI DEVI: Will the PRIME MINISTER be pleased to state:

(a) the number of Class I, Class II and Class III staff separately in the Ministry of External Affairs as on the 30th June, 1961, who did not know Hindi; and

(b) whether the Ministry has prepared a roster for teaching Hindi to them and if so, by what time the teaching work is likely to be completed according to that roster?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख) सूचना इकट्ठी की जा रही है और यथा-सम्भव शीघ्र ही सदन की मेज पर रख दी जायगी।

t[THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The information is being collected and will be laid on the Table of the House as early as possible.]

हिन्दी न जानने वाले कर्मचारी

३५४. श्रीमती शान्ति देवी : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मन्त्रालय में ३० जून १९६१ को प्रथम श्रेणी, द्वितीय श्रेणी तथा तृतीय श्रेणी में अलग-अलग कितने कर्मचारी थे जो हिन्दी नहीं जानते थे; और

(ख) क्या मन्त्रालय ने उन्हें हिन्दी सिखाने के लिये कोई रोस्टर तैयार किया है

f[] English iswnslation.

CONSTRUCTION OF NIGHT SHELTERS IN DELHI

291. SHRI P. N. RAJABHOJ: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have given any aid to the Bharat Sewak Samaj to construct Night Shelters in Delhi for homeless labourers, etc.; and

(b) if so, what is the number of Night Shelters so far constructed by the Bharat Sewak Samaj from out of the funds so given?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) and (b) Government has not given any aid to the Bharat Sewak Samaj for the construction of night shelters in Delhi. The Municipal Corporation of Delhi and the New Delhi Municipal Committee have, however, programmes for construction of night shelters involving an expenditure of Rs. 1 lakh and Rs. 1.25 lakhs respectively during the year 1961-62. Financial assistance will be given by Government for undertaking these programmes.

12 NOON

PAPERS LAID ON THE TABLE

REPORT OF THE INDIAN DELEGATION TO THE 18TH SESSION (MAY, 1961) OF GATT

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I lay on the Table a copy of the Report of the Indian Delegation to the 18th Session of the Contracting Parties to the General Agreement on Tariffs and Trade (GATT), held in Geneva from May 15 to 19, 1961. [Placed in Library. See No. LT-3181/61].

(Transferred from the 29th August, 1961.)

THE KHADI AND VILLAGE INDUSTRIES COMMISSION (AMENDMENT) RULES, 1961

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Sir, I lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1053, dated the 19th August, 1961, publishing the Khadi and Village Industries Commission (Amendment) Rules, 1961. [Placed in Library. See No. LT-3193/61].

REPORT (1960-61) OF THE EMPLOYEES' STATE INSURANCE CORPORATION

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I lay on the Table, under section 36 of the Employees' State Insurance Act, 1948, a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1960-61. [Placed in Library. See No. LT-3192/61].

LEAVE OF ABSENCE TO SHRI ANAND CHAND AND SHRIMATI RUKMINI DEVI ARUNDALE

MR. DEPUTY CHAIRMAN: I have to inform Members that the following telegram has been received from Shri Anand Chand from Geneva:

"AM UNDER MEDICAL TREATMENT SINCE APRIL PLEASE GRANT LEAVE ABSENCE SABHA SESSIONS TILL END AUGUST".

Is it the pleasure of the House that permission be granted to Shri Anand Chand for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted. I have also to inform Members that